BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

*3 % 7 C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

-Vs- Alloys	+ Power Ltd.	
ction 7 IBC		
	ed Appearing on behalf of	Signature with date
Bash Million, Devocate	So for Salance Comm & new Land of Chammer and Shackele) (e) white
it Binami, RP	Corpriote Rebtor	8d
		6/10/2017
1) Mr Sishautha Shauma, Ad v 2) Me Namrala Basu, Ad v	or porali	SE
		6/10/2017
D Maril ADV	2 for RCFL 7 / Financial Gredledox	2 8
Basu Mulli (11)) Calvan	alion,
	-Vs- Alloys Adhunik Metaliks Lection 7 IBC ne & Designation of Authorize Representative (IN CAPITAL LETTERS)	Adhunik Metaliks Ltd. Totion Total BC The & Designation of Authorized Representative (IN CAPITAL LETTERS) The Brand, RP The Corporate Rebier The Ref L

ORDER

Ld. RP as well as the Ld. Advocates of the financial creditor and the corporate debtor is present.

Ld. RP informed that next meeting of the CoC is scheduled to be held on 12/10/2017.

List the matter on 31/10/2017 for further order.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

1) Ha Sigharthe Sharma, Ad V